

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2017 &
IA NOS. 155, 444 OF 2017**

Dated: 12th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bharat Aluminium Co. Ltd.

... Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey
Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Ms. Nidhi Mittal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.03.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

